

**CITY CIVIL AND SESSIONS COURT,
BORIVALI DIVISION, DINDOSHI**

OFFICE ORDER

On account of application (Email dt. 23.06.2020) received from HHJ Shri. B. P. Vyas (CR. No.3) regarding resumption of duty, the charge for dt. 25.06.2020 of CR. No.3 kept with HHJ Shri. D. B. Mane (CR. No.6) is hereby stands withdrawn.

Charge of CR. No. 6 for dt. 25.06.2020 kept with HHJ Shri. H. B. Gaikwad CR. No. 8 is remain unchanged.

Note : The Unitary staff of CR No.3 is hereby directed to attend the duty on 25.06.2020.

City Civil and Sessions Court)
Dindoshi)
Date: 23rd Day of June, 2020)

S.S. Sawant
23/6/2020

(S.S.Sawant)
2nd Addl. Principal Judge
City Civil & Sessions, Court,
Dindoshi, Goregaon.

Copy forwarded with compliments for information to:

1. Hon'ble Principal Judge, City Civil and Sessions Court, Gr. Bombay.
2. HHJ Shri. B. P. Vyas (CR. No. 3)
3. HHJ Shri. D. B. Mane (CR. No. 6)
4. All Hon'ble Judges, City Civil and Sessions Court, Dindoshi.
5. The President, Bar Association, Bombay City Civil & Sessions Court, Gr. Bombay/Dindoshi.
6. G.P./P.P. Office, City Civil and Sessions Court, Dindoshi.